



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
47	I.A.(Civil)/477/2025 B/O in WA/1837/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS Versus M/S BARKATAKI PRINT AND MEDIA SERVICES	MR. S C KEYAL MS. N KAKATI K JAIN	
	WITH WA/1837/2025 (Filing Number)	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS Versus M/S BARKATAKI PRINT AND MEDIA SERVICES	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
48	WA/55/2025 B/O	ASHOKE KUMAR SHEEL Versus THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP
	WITH I.A.(Civil)/468/2025 in WA/55/2025	ASHOKE KUMAR SHEEL Versus THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP
49	WA/59/2025 B/O	RINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
50	WP(C)/920/2025 B/O	APURBA DEV SARMA Versus THE DISTRICT MAGISTRATE AND ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 03:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	AB/393/2025 B/O	MINESWAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
BAIL HEARING (BA)				
41	Bail Appln./2032/2024 FIXED	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) MR I S MAZUMDAR (P1) S. TALUKDAR (P1) A S PRODHANI (P1) MR N ALI (P1)	SC, NCB
	WITH I.A.(CrI.)/140/2025 in Bail Appln./2032/2024	MR AMIT GOPE Versus THE UNION OF INDIA		SC, NCB
42	Bail Appln./3481/2024 WITH SCANNED COPY OF CASE RECORD, B/O	NASIR HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025

14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 03:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	WP(C)/1036/2023 B/O	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
MOTION				
33	WP(C)/6866/2024 B/O	SADEM ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MS. T BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM
34	WP(C)/475/2025 FIXED	SMTI BARNALI SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S HAZARIKA K BHARALI	SC, HIGHER EDU MR. R SARMA (R4) MR A DEY (R4) S KALITA (R4) SC, SEC. EDU. MR. J K ROY (R4)
35	WP(C)/614/2025 FIXED	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	MR. S P CHOUDHURY (SC, NIT SILCHAR), (R2-R6) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/234/2025 in WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
36	WP(C)/816/2025 FIXED	SABLU MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS MR. R CHOUHAN	SC, ELEM. EDU
ORDER (IMPLEADMENT OF PARTY)				
37	I.A.(Civil)/472/2025 B/O in WP(C)/6972/2024	SRI PANKAJ CHAKRABORTY Versus AKHIL BARMAN AND 18 ORS	SC, HIGHER EDU MS P DEVI MR P R SARMA MS. R DEVI	MR. M K CHOUDHURY

AKHIL BARMAN AND 14 ORS
Versus
THE SECRETARY TO THE GOVERNMENT
OF ASSAM, HIGHER EDUCATION
(TECHNICAL) DEPARTMENT AND 3 ORS

MR. M K CHOUDHURY
MR P BHARDWAJ
MR. M SARMA

SC, HIGHER EDU

ADMISSION

38 [WP\(C\)/888/2023](#)
FIXED

SABITA BALA ROY
Versus
THE STATE OF ASSAM AND 6 ORS

DR. B AHMED
MR. N HAQUE
MR. A K AZAD
MR L HUSSAIN

MR. SURAJIT DAS (r-6)
MR. A K BHUYAN
MS. B BHUYAN
MS. N CHOUDHURY
MR A W AMAN (r-6)
MR. M BORAH
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ (r-6)
MR. A KHOUND
MS B BORA
MR A TALUKDAR
MR S A BARBHUYAN (r-6)
MR S T ADNAN (r-6)
MR J DAS
MR R SONOWAL
SC, SEC. EDU.
SC, BTC

ORDERS

39 [WP\(C\)/5435/2024](#)
B/O

SABIR RAHMAN AND 24 ORS.
Versus
THE UNION OF INDIA AND 15 ORS

MR. M A I HUSSAIN
N ISLAM
MR. S. ALOM

MR. K GOGOI (CGC)
SC, SSUHS
DY.S.G.I.
SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025

28) MS. D SAIKIA
29) MR D K DAS

12-02-2025
20-02-2025

To 07-03-2025
To 03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/6555/2024 B/O,WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
47	WA/60/2025 FIXED, WITH CAVT. 1220/2024	THE STATE OF ASSAM AND 3 ORS. Versus PRIYANKA DEKA		MR. A CHOUDHURY, SR. ADVOCATE

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025

17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 4:15 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/3913/2024 AT 4:15 P.M	MD. JAFAR ALI @ ZAFAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
---	--	--	---	--

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025

24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	I.A.(CrI.)/34/2022 WITH LCR 4 FILES. P.B-2. B/O. in CrI.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./13/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A AHMED MR. I U CHOWDHURY	MR. N K DAS (R-2) PP, ASSAM
HEARING				
18	CRL.A(J)/71/2020 5 Y 2 M 25 D.:BY SLIP.	SANJIB MAHANTI Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025

15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/7332/2015 BY SLIP	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
10	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
11	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025

12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
76	WP(C)/6753/2024 FIXED	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
77	WP(C)/571/2025 FIXED	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
78	WP(C)/809/2025 (CONNECTED WITH ITEM NO. 46 IN THE DAILY LIST), FIXED	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
79	WP(C)/909/2025 B/O	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
80	WP(C)/927/2025 B/O	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
81	WP(C)/934/2025 B/O	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
ADMISSION				
82	WP(C)/5608/2024 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
	WITH I.A.(Civil)/115/2025 in WP(C)/5608/2024	THE DISTRICT COMMISSIONER, Versus NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION	DIPANKAR NATH	MR. S BORTHAKUR
ORDERS				
83	WP(C)/5375/2021 WP(C) 6704/15 CONT. CASE (C) 362/18 (BOTH D/O), B/O	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 9 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

- FOR ORDERS -

58 [Arb.P./9/2025](#) ECI- BUMI (JV) MR. S SHARMA DY.S.G.I.
B/O **Versus**
UNION OF INDIA AND 2 ORS

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025

26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	AB/387/2025 B/O	PUNABATI SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/391/2025 B/O	RANJAN GOGOI Versus THE STATE OF ASSAM	P BURAGOHAIN MR M BARMAN	PP, ASSAM
ADMISSION				
58	RFA/4/2025 B/O	SANGHAMITRA SARMA Versus NIRUPAMA DEVI	MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR MS. M BAISHYA ARUNABH SARMA	
	WITH I.A.(Civil)/473/2025 in RFA/4/2025	SANGHAMITRA SARMA Versus NIRUPAMA DEVI	MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR MS. M BAISHYA ARUNABH SARMA	

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025

11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
45 RFA/36/2017	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS Versus DR. MONOHAR BAWRI AND ORS	MR. R L YADAV MS. K YADAV MR. D BARUAH MR. A KABRA MR. B D DEKA MR. M DAS MR. A I Ali MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
ORDER NO STEPS			
46 WP(C)/778/2021 B/O	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
ADMISSION			
47 WP(C)/3761/2023 FIXED	SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
48 WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, N C T E SC, G U SC, G U
WITH I.A.(Civil)/377/2025 in WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U SC, G U
WITH I.A.(Civil)/442/2025 in WP(C)/4212/2024	HAM AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR,	Sonali Nath	SC, G U
WITH I.A.(Civil)/444/2025 in WP(C)/4212/2024	FARJINA AHMED AND ORS Versus THE REGISTRAR, GAUHATI UNIVERSITY AND ORS	MR. A C BURAGOHAIN	SC, N C T E SC, G U

49	WP(C)/5614/2024 FIXED	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
ORDERS				
50	Cont.Cas(C)/166/2024 B/O	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
51	Cont.Cas(C)/239/2024 B/O	ARUP KUMAR ROY Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
52	Cont.Cas(C)/400/2024 FIXED	MIR JOYNAL ABEDIN Versus SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR S M T CHISTIE
53	WP(C)/5429/2024 B/O	ILIACH ALI AND 12 ORS. Versus THE UNION OF INDIA AND 19 ORS	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	MR. K GOGOI (CGC)) SC, SSUHS DY.S.G.I. SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	Tr.P.(C)./2/2025 FIXED	RUNJUN SAHARIA Versus PRANJIT CHOUDHURY	MR. I CHOUDHURY MR. N K DAS	
51	CRP/14/2025 FIXED	UNION OF INDIA AND 2 ORS Versus NRIPEN CHANDRA DAS @ NRIPEN KUMAR	MR. K GOGOI	
52	CRP/15/2025 FIXED	THE UNION OF INDIA AND 3 ORS Versus DILIP KUMAR	MR. K GOGOI	
53	CRP/16/2025 FIXED	THE UNION OF INDIA AND 2 ORS Versus RANJIT KUMAR	MR. K GOGOI	
54	CRP/20/2025 FIXED	M/S VAISHNO DEVI TRADERS PRIVATE LIMITED Versus M/S BRAHMAPUTRA TECHNOLOGIES AND 3 ORS	MR A SAIKIA MS. A BORO	
55	CRP(IO)/38/2025 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus PINAHI RANI NATH @ PINAKHI NATH AND 3 ORS	MR T KALITA J KOTOKY	
56	CRP(IO)/40/2025 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus MUHIT SINHA @ MOHID SINHA @ MUHIT SINGHA AND ANR	MR T KALITA	
57	CRP(IO)/55/2025 B/O	JOGEN SARMA @ JOGEN CHANDRA SARMA @ JOGENDRA CHANDRA SARMA Versus DHRUBAJYOTI SARMA	MR. N CHAKRABARTY MR C GOSWAMI	
ORDERS				
58	I.A.(Civil)/3977/2024 CAVT. NO.10832/024, B/O in MACApp./13532/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RAJA HAZARIKA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

WITH
[MACApp./13532/2024](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD
Versus
RAJA HAZARIKA AND 2 ORS

MR. R GOSWAMI

WITH
[I.A.\(Civil\)/15209/2024](#)
(Filing Number)

CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD
Versus
RAJA HAZARIKA AND 2 ORS

MR. R GOSWAMI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./397/2012	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025

27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER

THIS BENCH WILL RISE AT 4:05 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
20	I.A.(Civil)/3529/2024 FIXED in MACApp./386/2024 WITH MACApp./386/2024	BHUBANESWARI DEVI Versus ORIENTAL INSURANCE COMPANY LTD. ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS.	MR D MONDAL MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR MR D MONDAL (R-1 TO 3)
21	FAO/8/2025 CAVT. NO.006120/25,N FIXED WITH I.A.(Civil)/324/2025 in FAO/8/2025 WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED, JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
44	Bail Appln./380/2025 B/O	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
45	Bail Appln./401/2025 B/O	SHIFAR UDDIN @ SHIPAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
46	Crl.Rev.P./44/2025 FIXED	HRIDAY DAS Versus SINU BAISHYA	MS. T ROY MR B MALAKAR MS M ROY	
ADMISSION				
47	Crl.Pet./11/2025 PART-HEARD, WITH SCANNED COPY OF ONE LCR FILE, FIXED	DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
BAIL HEARING (BA)				
48	Bail Appln./3837/2024 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
49	Bail Appln./168/2025 WITH SCANNED COPY OF CASE RECORD, FIXED	TAUFIQUE ALI @ MD TOFIQ ALI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
BAIL HEARING				
50	AB/62/2025 FIXED	MD SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
ORDERS				
51	Crl.A./196/2023 1 Y 9 M 2 D :WITH LCR 5 FILES, FIXED	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(Cri.)/460/2023 in Cri.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
52	Cri.A./461/2023 WITH LCR 6 FILES, FIXED	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
	WITH I.A.(Cri.)/873/2024 in Cri.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH I.A.(Cri.)/1108/2024 in Cri.A./461/2023	MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/122/2025 FIXED	CHANDAN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. T R SARMA P. BORAH MS. S PHUKAN NAYANMONI KALITA	SC, P H E
59	WP(C)/436/2025 FIXED	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST
60	WP(C)/592/2025 FIXED	ISFAQUR SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM MR. B SHARMA (R8) MR. D DAS (R8) SC, NHM SC, HEALTH
61	WP(C)/692/2025 FIXED	SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN	SC, BTC SC, HEALTH
62	WP(C)/808/2025 FIXED	LALREMZOVI BIATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.
63	WP(C)/928/2025 B/O	ABUL KASHIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR	SC, P AND R.D. GA, ASSAM
64	WP(C)/930/2025 B/O	HIMANGSHU DEKA Versus THE PUNJAB NATIONAL BANK AND 4 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, PNB
ADMISSION				
65	WP(C)/1798/2022 FIXED	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
66	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
67	WP(C)/4902/2024 FIXED	DR DILIP PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH

68	WP(C)/6445/2024 FIXED	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
	WITH			
69	WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
	WITH			
70	WP(C)/532/2025 FIXED	NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MS. B CHOWDHURY IMSENKALA	GA, ASSAM
	WITH			
71	WP(C)/533/2025	DR KALYAN KUMAR DAS Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
72	WP(C)/534/2025	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
73	WP(C)/535/2025	MD FARUK AHMED Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
74	WP(C)/536/2025	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
75	WP(C)/537/2025	HITESH MAZUMDAR Versus THE STATE OF ASSAM AND THREE ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
76	WP(C)/538/2025	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
77	WP(C)/539/2025	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
	WITH			
78	WP(C)/540/2025	DHRUBAJYOTI HATIBARUAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
79	WP(C)/541/2025	NITU MANI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
80	WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH			
	I.A.(Civil)/201/2025 in WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

81	WITH WP(C)/561/2025	SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM SC, EXCISE DEPTT.
82	WITH WP(C)/562/2025	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
83	WITH WP(C)/566/2025	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
84	WITH WP(C)/568/2025	NILANJAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
85	WITH WP(C)/572/2025	BIKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
86	WITH WP(C)/573/2025	ANAL JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
87	WITH WP(C)/574/2025	DHIRAJ KUMAR JAIN Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
<u>ORDERS</u>				
88	WP(C)/3390/2024 B/O	SIYADRI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, GMC
89	WP(C)/3693/2024 B/O	NANTU BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, P AND R.D. SC, P H E

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025

17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,19th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH OF HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
AND HER LADYSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./295/2014 WITH LCR TWO FILES	MD. ASHRAF ALI Versus THE STATE OF ASSAM AND ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
	WITH Crl.M.C./614/2014 in Crl.Rev.P./295/2014	MD ASHRAF ALI Versus THE STATE OF ASSAM and ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
2	Crl.Rev.P./232/2018	INDRAJIT KOCH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
3	Crl.Pet./1088/2023	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
4	Crl.Pet./1102/2023	BANDANA GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR DEBA SARMAH MS N SHYAM	MR. N HASAN (R-2) MR. A HASAN (R-2) MR. I K BURAGOHAHAIN (R-2) PP, ASSAM
5	Crl.Pet./406/2024 WITH LCR ONE FILE	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM
6	Crl.Rev.P./407/2024 WITH LCR ONE FILE WITH EXHIBIT CERTIFIED COPIES	SHANKAR DEO SHARMA Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS. P MEDHI	MS. R SAHA (R-2) PP, ASSAM
7	Crl.Pet./762/2024 WITH LCR ONE FILE (SCANNED)	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
8	Crl.Pet./998/2024	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	MRS. M A OZAH (R-2) PP, ASSAM

9	Crl.Pet./1047/2024 WITH LCR TWO FILES (SCANNED)	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR MR J BORAH MR. K KAKOTI	SC, CBI
ORDERS				
10	Crl.Pet./573/2023	NILAMONI MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Crl.Pet./1197/2024	JAKIR HUSSAIN BARBHUIYA @ JOYNAL Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
12	Crl.Pet./1199/2024	BINOY TALUKDAR Versus ANJU DAS	MRS. R S CHOWDHURY MR T DAS R. CHAUHAN MR R DAS	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 19/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
5)	MR. B NATH	11-02-2025	To	28-02-2025
6)	MR. R K BHATRA	10-02-2025	To	10-03-2025
7)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
8)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
9)	MR. R SARMAH	07-02-2025	To	20-02-2025
10)	MR K AGARWAL	10-02-2025	To	04-03-2025
11)	MR. K AGARWAL	10-02-2025	To	04-03-2025
12)	MR. D K JAIN	12-02-2025	To	20-02-2025
13)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
14)	MS. B BHUYAN	14-02-2025	To	19-02-2025
15)	MS. N M DEKA	12-02-2025	To	04-04-2025
16)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
17)	MR. M R SODIAL	17-02-2025	To	21-02-2025
18)	MS. R S SADIAL	17-02-2025	To	21-02-2025
19)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
20)	MR. M U MAHMUD	17-02-2025	To	21-02-2025
21)	MRS M D CHOWDHURY	17-02-2025	To	21-02-2025
22)	MS. D GHOSH	18-02-2025	To	20-02-2025
23)	MR. S P ROY	19-02-2025	To	19-02-2025
24)	MR. S D PURKAYASTHA	25-02-2025	To	27-02-2025
25)	MR. S K GOSWAMI	20-02-2025	To	20-02-2025
26)	MR P C DEY	20-02-2025	To	21-02-2025
27)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
28)	MS. D SAIKIA	12-02-2025	To	07-03-2025
29)	MR D K DAS	20-02-2025	To	03-03-2025



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 19TH DAY OF FEBRUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[**COURT NO: 12**]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | | |
|----|---|--|------------------------|------------|
| 1. | REVIEW PET./14/2024
(FIXED AND PART-
HEARD) | THE STATE OF AP AND 3 OTHERS
VERSUS
M/S B K K S ENTERPRISES | BINTER PICHA
SC(RD) | TAJA GARAM |
| 2. | WITH
REVIEW PET./15/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S C R ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |
| 3. | WITH
REVIEW PET./16/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S C R ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |
| 4. | WITH
REVIEW PET./17/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S PACHO ENTERPRISES | BINTER PICHA
SC(RD) | TAJA GARAM |
| 5. | WITH
REVIEW PET./18/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S ATU TARU ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |
| 6. | WITH
REVIEW PET./19/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S J G ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |
| 7. | WITH
REVIEW PET./20/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S N K ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |
| 8. | WITH
REVIEW PET. /21/2024 | THE STATE OF AP AND 3 ORS
VERSUS
M/S N K ENTERPRISE | BINTER PICHA
SC(RD) | TAJA GARAM |